[6 December, 1999] RAJYA SABHA

(iii) (a) Twenty-third Annual Report and Accounts of the Kudremukh Iron Ore Limited, Bangalore, for the year 1998-99, together with the Audit Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. i.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No.LT-516/99]
- II. A copy each (in English and Hindi) of the following papers :
 - (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and Sponge Iron India Limited for the year 1999-2000. [Placed in Library. See No.LT-193/99]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and Manganese Ore (India) Limited for the year 1999-2000. [Placed in Library. See No.LT-516999]
 - I. Reports and Accounts (1997-98 & 1998-99) of various Companies and related papers.
 - 11. Memoranda of Understanding between Govt. of India and Andrew Yule & Co. Ltd. and Hindustan Paper Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(DR. VALLABH BHAI KATHIRIA): Sir, I lay on the Table:

1. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:-

- (i) (a) Annual Report and Accounts of the Andrew Yule and Company Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon..
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-242/99]

- (ii) (a) Forty-second Annual Report and Accounts of the National Instruments Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See.No. LT-243/99]
- (iii) (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-241/99]
- (iv) (a) Annual Report and Accounts of the Bharat Yantra Nigam Limited, Allahabad, for the year 1997-98, together with the Audit Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(iv) above. [Placed in Library. See No. LT-606/99]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Eleventh Annual Report and Accounts of the Fluid Control Research Institute, Palakkad, Kerala for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library, See No. LT-238/99]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Industry, Department of Heavy Industry) and Andrew Yule and Company Limited for the year 1999-2000. [Placed in Library. See No. LT-244/99]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Hindustan Paper Corporation Limited for the year 1999-2000. [Placed in Library. See No-LT.618/99].
 - I. Notifications of Ministry of Commerce and Industry.
- II. Reports and Accounts (1998-99) of various Corporations and related papers.
- III. Memoranda of Understanding (1999-2000) between Govt. of India and various Corporations.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following notifications of the Ministry of Commerce and Industry, under sub-section (3) of Section 49 of the Tea Act, 1953:

- G.S.R. 763(E) dated 23.12.1998 publishing the Tea Waste (Control) Amendment Order, 1998. [Placed in Library. See .No LT-255/99]
- (2) S.O. 1086(E) dated 11.11.1999 publishing amendment to S.O. 287(E) dated 4.4.1994 exempting certain categories of tea from payment of cess. [Placed in Library. See No. LT-256/99]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:-

- (i) (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-651/99]
- (ii) (a) Annual Report and Accounts of the PEC Limited, New

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